

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 115

COMP.APPL/ 261(CH)2022, COMP.APPL/ 36(CH)2023,

COMP.APPL/120 (CH)2024

and

CP No. 89/Chd/Hry/2022

IN THE MATTER OF:-

H S Tuli & Sons Builders Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies, Punjab &
Chandigarh

...Respondent

Under Section: Sec 252 (3), Rule 11 of NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.08.2024.

14.06.2024
Tanvi

Sd/-
Court Officer